

<b>Nomination of cases by Hon'ble The Chief Justice on 31/08/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. A. Defective – 588/2015	Hon. Dilip Gupta, J.	Spl. A. Section on 01/09/2015
2	W. P. - 46823/2015	Hon. Krishna Murari, J.	Writ C-II Section on 01/09/2015
3	W. P. - 35523/2004	Hon. Tarun Agarwala, J.	S. C. A. Section on 01/09/2015
4	C. E. A. Defective – 103/2012	Hon. Dilip Gupta, J.	STR/TTR Section on 01/09/2015
5	W. P. - 48653/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 31/08/2015
6	W. P. - 48408/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 31/08/2015
7	W. P. - 48371/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 31/08/2015
8	W. P. - 48421/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 31/08/2015
9	W. P. - 48643/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 31/08/2015
10	W. P. - 48743/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 31/08/2015
11	W. P. - 48102/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 31/08/2015
12	W. P. - 48816/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 31/08/2015
13	W. P. - 48454/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 31/08/2015
14	Spl. A. Defective – 595/2015	Hon. Dilip Gupta, J.	Listing Section on 31/08/2015
15	Spl. A. Defective – 593/2015	Hon. Dilip Gupta, J.	Listing Section on 31/08/2015
16	Spl. A. Defective – 565/2015	Hon. Dilip Gupta, J.	Listing Section on 31/08/2015
<b>In DB as a member</b>			
17	W. P. - 7022/2013 ( Review Application )	Hon. B. K. Srivastava, J.	Writ C-II Section on 01/09/2015
<b>Bench Comprising</b>			

18	<b>CrI. A. - 1736/2013 with CrI. A. - 1613/2013 with CrI. A. - 1645/2013</b>	<b>Hon. A. P. Sahi, J. and Hon. Bachchoo Lal, J.</b>	<b>CrI. A. Section on 01/09/2015</b>
<b>Hon....., J.</b>			
19	<b>A227 – 2603/2014</b>	<b>Hon. Suneet Kumar, J.</b>	<b>Writ C-I Section on 01/09/2015</b>
20	<b>W. P. - 43791/2015</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Writ A-II Section on 01/09/2015</b>
21	<b>A482 – 19512/2015 with A482 – 45446/2014</b>	<b>Hon. Manoj Misra, J. ( both cases )</b>	<b>U/S 482 Section on 01/09/2015</b>
22	<b>Bail – 30483/2014 with A482 – 24798/2013</b>	<b>Hon. Ramesh Sinha, J. both cases ( for final disposal )</b>	<b>Bail Section on 01/09/2015</b>
23	<b>Bail – 29639/2014</b>	<b>Hon. K. N. Bajpayee, J.</b>	<b>Bail Section on 01/09/2015</b>
24	<b>Bail – 13738/2015</b>	<b>Hon. K. N. Bajpayee, J.</b>	<b>Bail Section on 01/09/2015</b>
25	<b>Bail – 30267/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Computer Fresh Section on 31/08/2015</b>
26	<b>Bail – 31300/2015</b>	<b>Hon. Om Prakash, J.</b>	<b>Computer Fresh Section on 31/08/2015</b>
27	<b>Bail – 31299/2015</b>	<b>Hon. Om Prakash, J.</b>	<b>Computer Fresh Section on 31/08/2015</b>
28	<b>Bail – 31415/2015</b>	<b>Hon. Om Prakash, J.</b>	<b>Computer Fresh Section on 31/08/2015</b>
29	<b>Bail – 31416/2015</b>	<b>Hon. Om Prakash, J.</b>	<b>Computer Fresh Section on 31/08/2015</b>
30	<b>A482 – 25649/2015</b>	<b>Hon. Manoj Misra, J.</b>	<b>Computer Fresh Section on 31/08/2015</b>
31	<b>A482 – 25152/2015</b>	<b>Hon. Manoj Misra, J.</b>	<b>Court no. 48 on 31/08/2015</b>
<b>Appropriate Court dealing with such matters</b>			
32	<b>CrI. A. - 6864/2010</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. A. Section on 01/09/2015</b>
33	<b>CrI. A. - 375/2012</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. A. Section on 01/09/2015</b>

<b>34</b>	<b>Bail – 28319/2015 with Bail – 974/2014</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 01/09/2015</b>
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
01/09/2015